

HARYANA VIDHAN SABHA

Un-Starred Question

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 26th February, 2013**

Allotment of Land /Flats

295. SH. ANIL VIJ, M.L.A. :Will the Industries and Commerce Minister be pleased to state the details of Land or Flats allotted by HSIIDC under discretionary quota in the State since formation of HSIIDC till date with name of beneficiaries, locations and area of land and reasons for allotment made under discretionary quota ?

**Chandigarh:
The 19th February, 2013**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**